Name of the Corporate Debtor: Abhijeet Infrastructure Ltd

Annexure-3 Date of commencement of CIRP: 05.02.2025

List of creditors as on: 17.05.2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

						ors (other than I		0	0		,			(Amount in Rs)
	Name of creditor	Details	of claim received	Details of claim admitted							Amount of			
Sl. No.		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Wheth er related party?	% of voting share in CoC	Amount of contingent claim	any mutual Amount of dues, that claim not may be set- off duested	Amount of claim under verification	Remarks it any	
1	State Bank of India (incl e-SBBJ and eSBH)	18-Feb-25	6,34,60,04,763	6,34,60,04,763	Secured Creditor	Yes	No	No	41.06%	-	-	-		Please refer note 1 & 2
2	Punjab National Bank	17-Feb-25	2,31,42,43,098	2,31,42,43,098	Secured Creditor	Yes	No	No	14.96%	-	-	-	· _	Please refer note 1 & 2
3	Bank Of India	12-Feb-25	1,62,12,25,652	1,62,12,25,652	Secured Creditor	Yes	No	No	10.49%	-	-	-	- -	Please refer note 1 & 2
4	Indian Overseas Bank	18-Feb-25	1,50,71,26,339	1,50,71,26,339	Secured Creditor	Yes	No	No	9.75%	-	-	-	- -	Please refer note 1 & 2
5	Union bank of India	14-Feb-25	1,42,16,08,170	1,42,16,08,170	Secured Creditor	Yes	No	No	9.20%	-	-	-	· _	Please refer note 1 & 2
6	Bank Of Baroda (e Vijaya Bank)	18-Feb-25	1,12,85,87,931	1,12,85,87,931	Secured Creditor	Yes	No	No	7.30%	-	-	-	-	Please refer note 1 & 2
7	ASREC (India) Ltd assignee of Karnataka Bank	18-Feb-25	1,11,84,08,513	1,11,84,08,513	Secured Creditor	Yes	No	No	7.24%	-	-	-	-	Please refer note 1 & 2
	TOTAL		15,45,72,04,467	15,45,72,04,467		-			100.00%	-	-	-	-	

Notes:

1 Please note that additional details and clarification from the consortium members have been sought and such information on interest rates/details on interest calculation, penal interest, etc. are being provided. For the purpose of this list of creditors, amount has been provisionally admitted.

2 Currently, accounts/records/financing documents from Corporate Debtor are not available. Please note that the claim status and provisionally admitted amount of the claim will undergo revision basis review and verification of the additional information and the documents which have been sought from the financial creditors/Consortium as well on its availability from Corporate Debtor. The Committee of Creditors (COC) has been constituted based on provisionally admitted claim of the financial creditors.

On May 9, 2025, Bank of Baroda has submitted revised claim Form C including additional claim amount on account of amount covered by the Corporate Guarantee issued by CD to Abhijit MADC Nagpur Energy Private Limited. However, information/supporting documents (copy of guarantees, its invocation, etc.) on above has not been provided and are being sought. Additional claim is therefore under verification based on additional information/documentation received.

Please note that the above list of creditors will be updated subject to the information/documents sought by the RP, subsequent clarifications/information received from the financial creditors and submission of any additional claim, etc.

3 The details of security interest as per claim documents is annexed as Annexure 1

Annexure 1

Security Details:

Particulars	Description					
Primary	a) First mortgage and charge on the Project present and future movable and immovable assets, on pari-passu basis with other participating lenders.					
	b)Assignment of all the Project contracts (including insurance policies, right, titles) to SBI/ Other lenders					
	First charge on all the bank accounts of the Borrower related to the project through which the disbursement of term loan would be					
	undertaken					
Collateral	Second Charge on current assets of the project on reciprocal basis with other Working Capital Lenders.					
Personal Guarantee	i) Mr. Manoj Jayaswal ii) Mr. Abhishek Jayaswal					